

the Statement of Objects and Reasons:

"The Government of Goa, Daman and Diu are now undertaking legislation to reorganise the civil courts in the territory on the pattern obtaining under the Bombay Civil Courts Act."

It is not possible overnight to change the entire system and extend all laws to Goa.

Shri Hari Vishnu Kamath: Why not provide that every order so made shall be laid before Parliament?

Shri Jaganatha Rao: That provision is there in every Bill that is passed by this House. It is not a new clause.

Shri Hari Vishnu Kamath: Sir, on a point of order. You will please recollect that it has been decided by the House times without number that whenever a Bill confers powers on the Central Government to make orders or rules such orders or rules should be laid before Parliament and be subject to approval or modification; their they would be effective. That is not followed here. I do not know why it has been departed from.

Mr. Deputy-Speaker: It is not a rule-making power. There is no point of order. The question is:

"That the Bill be passed".

The motion was adopted.

14.02 hrs.

MOTION RE: SUPPLY AND PRODUCTION OF CHEMICAL FERTILIZERS

Shri P. Venkatasubbaiah (Adoni):
I beg to move:

"That this House takes note of the statement of the Minister of Petroleum and Chemicals regarding supply and production of chemical fertilizers, laid on the Table of the House on the 27th August, 1965."

Mr. Deputy-Speaker, Sir, I wanted to move this motion to bring to the notice of hon. Members and also the Government the importance of production of fertilizers and the vital role it plays in increased agricultural production in the country. Fertilizer to agriculture is like steel to industry. In an agricultural country like ours, where the per-acre yield is low, supply is short of demand and population is increasing rapidly, the production of fertilizer assumes greater importance. The high per-acre yield in countries like USA and Japan is obviously due to higher consumption of fertilizer. In the present context of our facing two unscrupulous enemies who are eager to commit aggression and grab our territory, it is quite essential that we should give supreme importance to our defence requirements and defence production. At the same time, in order to keep this country self-sufficient and also to have an uninterrupted supply of foodgrains to our jawans who are fighting a valiant battle on our frontier, it is all the more necessary that we take steps to have increased agricultural production.

It assumes added significance when we consider the attitude of big powers, even those which have earlier promised assistance to India. They have no hesitation to equate us with Pakistan. Even when it is a question of economic aid, they say that they have to consider deeply whether they can give economic aid when there is armed conflict between India and Pakistan. So, we have to ensure that we no longer depend on any foreign country for our food. We cannot be at the mercy of foreign countries, especially when we have got the wherewithal and the necessary potentialities to increase our agricultural production and make this country self-sufficient.

In this context, I would say that fertilizer production plays an important role since it is an important input for increased agricultural production. Like water and good seed, fertilizer in adequate quantity and in right time will go a long way in increasing our

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agricultural production, especially in those areas where there is irrigation potential. So far as our deficit in food-grains is concerned, it is only $\frac{1}{2}$ million tons so far in rice and about 6 million tons in wheat. In a vast country like ours if we make a determined effort it will not be difficult to achieve self-sufficiency.

So far as our performance in the setting up of fertilizer factories for production of fertilizer is concerned, we had a disappointing and sorry picture, in the Third Five Year Plan. If we refer to the Midterm Appraisal of the Third Plan it has been clearly admitted by Government itself that on this front there has not been substantial progress and fertilizer production had received a set back. So, it is necessary that we should bestow our attention to see that this backlog is got over and we are able to produce enough fertilizer at least during the Fourth Plan, if not during the Third Plan itself.

The fertilizer industry, which is a basic industry, has been entrusted to the private sector, apart from some undertakings in the public sector.

श्री हुकम चन्द कछवाय (देवास) :

मेरा व्यवस्था का सवाल है। मदन में गण-पूति नहीं है।

Mr. Deputy-Speaker: He may resume his seat. The bell is being rung. . . . Now there is quorum. He might continue his speech.

Shri P. Venkatasubbaiah: I would like to give some statistics to show how we were not able to achieve the target during the Third Plan. As against an installed capacity of 1 million tonnes and production target of 800,000 tonnes of nitrogen the actual installed capacity of nitrogen was only 386,550 tonnes and the production only 220,000 tonnes. The hon. Minister has mentioned in the statement that he laid on the Table that if we attain self-sufficiency in fertilizer production we can save import of fertilizers to

the extent of Rs. 26 crores and food-grains to the extent of Rs. 78 crores per year. This is the estimate made by the hon. Minister himself. That shows what an important part fertilizer production plays in our economy.

In order to make an assessment of the performance of both the public and the private sectors, we must draw certain conclusions and make a right assessment so that it may help us in our future programme of installation of public and private sector projects in the country. Sindri has been our major public sector project. We had high hopes of its production as also of its important role in supplying fertilisers to the agriculturists. It has got an installed capacity of 117,000 tonnes, but it has seldom reached the production target of 90,000 tonnes. This is not due to any other difficulty but mainly due to administrative lapses.

I would like to quote in this connection the comments made by the Public Undertakings Committee in their Sixth Report submitted to the Third Lok Sabha. They say:—

"In evidence, the Committee were informed that it had been pointed out to Government that Sindri Unit was losing a production of 20 tons of ammonia per day (Valued at Rs. 15,000) due to delay in allocation of foreign exchange for the additional machinery worth Rs. 20 lakhs. and nothing had been done. The exchange was released only recently and the actual order in September, 1964. It was expected that the additional producers would be commissioned in the second quarter of 1966."

Another comment they made is:—

"The Committee regret to observe that there has been a delay of about 3 years in placing orders for additional equipment recommended by an Expert Committee for the Sindri Unit as far back as 1961 and that it would take another 2 years before it is

actually installed. There has been delay on the part of the Corporation in deciding on the equipment to be installed. Thereafter Government took 1½ years to release foreign exchange. It is difficult for the Committee to appreciate why it was not possible for Government to arrange foreign exchange worth Rs. 20 lakhs which could have saved loss in production of fertilizers worth Rs. 10 crores by March, 1964 alone as also avoided their imports. It is clear that the need for additional machinery was not fully comprehended and the matter was not given the serious consideration that it deserved."

That is the comment made by the Public Undertakings Committee about Sindri Fertilizers.

The second project is Nangal. The decision to establish this factory was made in July 1955 and its original capacity was 70,000 tonnes but it was subsequently raised to 80,000 tonnes. It was expected to go into production in 1959 and reach its rated capacity in 1962. Even this also had signally failed and I will quote from the Report of the Public Undertakings Committee so far as this project is concerned. They say:—

"It would thus be seen that the Corporation took about 6 to 7 years to erect and commission the fertilizer and heavy water plants at Nangal. Even after the consultants were selected, the time taken works out to 4½ and about 6 years respectively. From the date of award of contract for the fertilizer and heavy water plants it took about 3½ and 4 years respectively. The delay in erection resulted in an additional expenditure of about Rs. 75 lakhs on departmental charges alone."

That is the comment made by the Committee. There are several instances so far as these public sector projects are concerned. But, at the same

time, I do not mean to say that these factories should not be set up in the public sector. What I want to stress upon and also bring to the notice of Government is that there should be some alertness and administrative efficiency in the working of these public sector projects are concerned. Fertilizers is our basic need for agricultural production and any delay or lapse or inefficiency on the part of anybody, whether it be a governmental agency or a private agency, will be a great disservice to the nation.

Coming to private sector projects, I do not want to go into the details of everyone of those projects but I would only say that except for one or two projects that were licensed in the private sector, some of the Projects were either surrendered or were not taken up seriously while some of them are thinking of changing the entire pattern of the setting up of that project. The Minister of Petroleum and Chemicals has also been saying that there has been a rethinking so far as the setting up of fertilizer factories is concerned. He says that a revolution has taken place and from coal base now naphtha-based industries are going to be set up. Kothagudam is one such unfortunate project which did not have the proper attention of the Government. The difficulty in acquiring foreign exchange has delayed it more than what it was required to be. Now the whole project is going to be changed, I am told, from coal base to naphtha base and I do not know when it is going to be executed.

Then, about Trombay, which also is a public sector project, its performance also was most unsatisfactory. So many years have passed because there was some dispute regarding the supply of electricity. The location of the site of another public sector project like Namarup was not made properly with the result that the whole project had to be delayed for so many years. These are all public sector projects which I am mentioning. There are some other factories also. There are two factories that are going to be commissioned in Kota. I do not want to

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reiterate and re-emphasise but I only wish to say that there has not been proper co-ordination and planning.

Coming to the Fourth Plan Schemes, I am glad and happy that the Minister has taken it up in right earnest. He has realised the importance as also the necessity for putting these projects into immediate production and, thus, save much of the foreign exchange spent not only in buying fertilizers but also in importing foodgrains. The Fourth Plan envisaged and it was told to the House by the hon. Minister that he is going to plan for projects of 2.3 million tonnes capacity. Of the 2.25 million tonnes capacity fertilizer factories, he says, one million tonnes capacity fertilizers factories have already been committed and some of the others are in the proposal stage, I would only say in this connection that when a fertilizer factory is going to be set up, proper planning and proper co-ordination must be taken into consideration. We should not commit mistakes that we have committed earlier the result of which we are now reaping. I would say that the selection has to be made not only on the basic materials available in the area but also on the needs of the local agriculturists and the people who want it to a maximum extent when compared with other areas.

I would say, Andhra Pradesh is one of the States which consumes the maximum quantity of fertilizers in the country. It consumes one-fifth of the fertilizers in the country and it occupies the first place in the consumption of fertilizers. Secondly, that is the only State which uses fertilizers on the irrigated area and it is the State where a large irrigation potential has been created. There has been a phenomenal increase, because of the construction of the projects like Nagarjunsagar and Tungabhadra projects, from 8 million acres of irrigated land to 13 million acres of irrigated land.

What is the production of fertilizers in Andhra Pradesh? A quantity

of 80,000 tonnes of fertilizers are being produced in Coromandal fertilizer factory and another 60,000 tonnes are supposed to be produced at Kothagudam fertilizers factory the commissioning of which is undoubtedly doubtful and it may be delayed for some more years. I only say that all these factors must be borne in mind.

Another factor which I would like to emphasize is that in Andhra Pradesh there is naphtha available in abundant quantity and, secondly, the phosphate which is an imported material has been found out in Srun-gavarapukota of Visakhapatnam district. So, these two basic materials which are essential for the production of fertilizer are found in that part of the country. The Government has rightly selected certain places for the construction of one or more fertilizer factories. For instance, I am happy that in my neighbouring State of Madras, there are three or four fertilizer factories. I am happy about it. There is the Neyveli factory which has got a production capacity of 70,000 tonnes and also a new factory that is to be started in Madras will have a capacity of 175,000 tonnes and that of private sector project at Ennore which is having a capacity of 8000 tonnes and there will be an additional production of 8000 tonnes in the second stage. Likewise, Andhra Pradesh also requires such a factory in public sector though not of that size of 17500 tonnes but at least of a medium size which will be able to meet the requirements of the farmers.

The remaining part of fertilizers that are proposed to be supplied, that are required by the Andhra State, are to be supplied from Cochin, Madras and Goa and two of these places are far-flung places.

Mr. Deputy-Speaker: He should conclude now.

Shri P. Venkatasubbaiah: In my concluding remarks, I would only request the Government that in planning our projects and also in expediting the production capacity of these fertiliser plants sufficient care must be taken and also there must be a sufficient supervision on the performance of the private sector projects.

I would also suggest to the Government that there must be a standing reviewing committee which will go into the production aspect of all these factories and see that we reach the anticipated target, as the Minister anticipated, at the end of the Fourth Plan which will give us adequate quantity of fertilisers to increase agricultural production and also see that our country attains self-sufficiency in foodgrains and also in other agricultural commodities.

Mr. Deputy-Speaker: Motion moved:

"That this House takes note of the statement of the Minister of Petroleum and Chemicals regarding supply and production of chemical fertilizers, laid on the Table of the House on the 27th August, 1965."

Shrimati Tarkeshwari Sinha (Barh): I beg to move:

"That in the motion, -
add at the end—

"and recommends that necessary steps be taken to negotiate another international agreement on the lines of P.L. 480 agreement, for the import of fertilisers on rupee-payment basis."

Shri Warior (Trichur): Mr. Deputy-Speaker, Sir, a more appropriate comment cannot be made on the statement made by the Minister of Petroleum and Chemicals than quoting from the weekly Commerce of 1436(A)LS—7.

the 4th September, 1965. I quote:

"The first thing that strikes one after reading this statement is that much of the planning on the projects chosen for the Third Plan was mere paper work, in that no serious feasibility study at the technical level had preceded them. This is evident not only from the extremely poor progress made in establishing production capacity but from the abandonment of some of the projects as unworthy of being pursued. Meanwhile, the resources raised for these projects have been utilised for something else; they have probably been devoured by the so called non-Plan expenditure."

If this is the state of affairs, much comment is not called for. The Government has only to rectify those mistakes which they have already committed in planning, in execution, in production, in marketing, in distribution and in consumption also.

श्री हुकम चन्द कल्लुबाय : इस समय हाउस में कौरम नहीं है ।

Mr. Deputy-Speaker: The bell is being rung . . . Now there is quorum. The hon. Member may continue.

Shri Warior: Here, I would also like to quote the comments made by our own Parliamentary Committee on Public Undertakings. In its latest Report on the Fertiliser Corporation of India, it has revealed so many factors which have already contributed to the failure of the Government in achieving the targets of the Third Plan. Much of that has already been described by my hon. friend, Shri P. Venkatasubbaiah. In this Report, it is revealed that Sindri made a loss of Rs. 10 crores between 1959 and 1964 for the mere reason that the Government refused the foreign exchange to purchase certain machinery worth only about Rs. 20 lakhs. Instead of spending Rs. 20 lakhs at the appropriate time, the Government lost Rs. 10 crores between 1959 and

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1964, that is, in five years. What is the use of our crying in the wilderness for the failure of the Government to reach the target? Sindri is a public sector undertaking and it is the Government's business to see that this unit gets whatever foreign exchange is necessary for it in the proper time. There is the question of priorities and it is surprising that the Government cannot decide then and there which priority should be given to which unit and for which production. It has failed miserably.

Again, the expansion scheme and the rehabilitation scheme of the Sindri unit is estimated to cost Rs. 15.11 crores and if that is implemented the results will come only in 1970, that is, much after the Third Plan. The Committee has also pointed out defects in planning and execution of fertiliser plants of Trombay, Namrup, Gorakhpur and Korba. We always suspect that when the decision to locate a particular unit is to be taken by the Government, the political considerations weigh more than the technical experts advice.

It is because of this that many a time the Government had to change the location, that many a time the Government had to change the decision they had taken earlier, and from this factor alone we come across much losses not only in production but also in the cost of establishing them.

Then there is the complaint that the Corporation did not develop adequate managerial talents. We had the experience of establishing units in Sindri as well as in Nangal. We can understand that, in the initial stages, our people were not technically qualified to manage those things, but the Government could have made use of the previous experiences and seen that the very same mistakes which were committed earlier were not repeated at least in connection with the establishment of the factories which were established later. This was not done by the Government and this is a great complaint which has been made by the Committee.

There is also another source of material which we have come across, i.e., the study made by the Institute of Applied Economic Research in Delhi. This institution is headed by no less a person than Dr. P. S. Lokanathan, who is an expert on economics. This study has also revealed many factors which have gone to contribute to the failure of the Government in reaching the targets. Under "The factors affecting fertiliser consumption—problem and policies" they say that adequate credit facilities are not given, high prices are there and the distribution and marketing system are defective. If these defects are not removed then there is no way out for the Government to fulfil either the targets or the necessities for our agricultural production. Even if the Government can produce sufficient quantity of fertilisers that is needed, there are other handicaps; for instance, the agriculturists are not always taking to fertilisers because of the risks involved; suppose they spend some money on using fertiliser in agriculture and finally the crop fails, then there is the added loss of the money spent on fertilisers. In order to meet that, the Government should have taken some policy decision and should have made crop insurance and other schemes available for the agriculturists. This has not been done. There are so many other small points like this.

The Government have failed miserably even in respect of what little we have already. For instance, there is a factory at alwaye, which is very well known as FACT. This factory is based on sulphur which is imported. The Government had often delayed so much that not only the production was impaired but the third phase of expansion was also delayed by one year. Whereas Government want to establish new factories based on the new technique of naphtha, why can they not see that adequate facilities—enough foreign exchange and enough encouragement—are given for the development of the existing factories? This has not been done.

Shri C. Subramaniam, the Minister for Food & Agriculture, told this House that we would not be able to meet even 50 per cent of our demands in the Third Five-Year Plan. If that is the case, I do not know what will be the fate in the Fourth Plan. This is going to affect the Fourth Plan also.

Our consumption is so low and I do not know on what basis this demand is calculated, i.e., the aggregate quantity we require in the Third and Fourth Five-Year Plans. Revealing statistics have come in this respect from the F.A.O. and other sources. In Denmark the per acre yield of wheat is 4,130 lbs.; in Japan it is 2,740 lbs. whereas in India it is only 850 lbs. I have got some figures for rice production also: Italy 3,240 lbs. per acre; Japan 2,800 lbs.; China 1,600 lbs. whereas in India it is only 900. This is the result of our having the lowest amount of fertiliser consumption in our agriculture. The consumption in Japan is 233.59 kilos per hectare whereas in India it is only 3.17 kilos. There is such a vast difference! How long will the Government take, how many Five Year Plans will the Government require, to raise our standard of consumption of fertiliser in agriculture, to the level of at least countries like China. For that the Government must not only have plans but must also see to it that they are not mere paper plans but are plans which can be implemented—the resources and other facilities must be there. In this connection I want to raise one more point, which is very important, i.e., about foreign collaboration. The Government has said in the statement that this is out of question, although the Minister denied the other day that they have completely buried the idea of having any foreign collaboration. I want to know from the Government what steps have been taken to have collaboration with other rupee countries which have offered themselves without even our asking for that; for instance, I have learnt that the Soviet Union and Rumania—both oil refining countries—which know the technique of naphtha in fertiliser production have offered themselves not

only for fertiliser production but to set up a complete petro-chemical complex in India. I would like to know whether the Government have taken any decision on this and if not, when the Government is likely to take a decision.

श्री क० न० सिंघारो (बगहा) उपाध्यक्ष महोदय, फर्टिलाइजर के बारे में पहली, दूसरी और तीसरी फ्राइव-यीयर प्लान में सरकार की नीति यह रही है कि फ़ारिन एक्सचेंज खर्च कर के फर्टिलाइजर को इम्पोर्ट किया जाये। मेरा कहना यह है कि अब तक जो रुपया इस सम्बन्ध में खर्च किया गया है, अगर वह रुपया देश में फर्टिलाइजर प्लांट लगाने में खर्च किया गया होता, तो अब तक हम इस विषय में सैल्फ-सफ़िशेंट हो जाते। इसलिए अब हम को फिर यह भूल नहीं करनी चाहिए और जल्दी से जल्दी अपने देश में फर्टिलाइजर प्लांट्स लगाने चाहिए।

सरकार इस बात को मानती है और सभी लोग इस बात को मानते हैं और एक-एक ओर तथा फ़ोर्ड फ़ाउंडेशन प्रादि ने भी यह रिकमेंड किया है कि जब तक हम पूरे फर्टिलाइजर की व्यवस्था नहीं करेंगे, तब तक हमारी पैदावार नहीं बढ़ेगी और हम फूड ग्रेन्ड के अपने टारगेट्स तक नहीं पहुंच सकेंगे। सभी एग्रीकल्चरल एक्सपर्ट्स की यह राय है कि अगर हमारे देश में इरिगेशन, फर्टिलाइजर, पैस्टीसाइड्स, इन्सैक्टिसाइड्स, ट्रान्सपोर्ट और इलेक्ट्रिसिटी, जिस से हम पाठ जमीन को पटा सकें, की उचित व्यवस्था कर दी जाये, तो जितनी जमीन हमारे पास हम उसी से दुगुनी पैदावार कर सकते हैं।

हमारे यहां कहावत है कि अगर गाय से दूध लेना है, तो उस को खिलाओ। इसलिए इस बारे में सरकार की जो नीति है, वह मेरी समझ में नहीं आती। सरकार का प्लानिंग कमीशन जब बैठता है, तो वह एक डारपेट बना देता है कि हमारे यहां इतना

[श्री क० ना० तिवारी]

प्राइवशन हो जायेगा। मान लीजिये कि घ्राज हमारी गाय दो सेर दूध देती है और हम चाहते हैं कि वह दूध बढ़ कर तीन, साढ़े तीन या चार सेर हो जाये, तो उस गाय को अच्छी तरह से खिलाना होगा, उस को दाना बेना होगा, अच्छी घास देनी होगी, उसे अच्छी तरह से रखना होगा। तब गाय ज्यादा दूध देगी। इन चीजों की कमी होगी तो य जितना दूध देती थी, उससे भी कम देने लगेगी। इकोनोमिक्स का यह नियम है कि जहां तक लैंड की पैदावार का सम्बन्ध है, उस में ला आफ डिमिनिशिंग रिटर्न ग्ललाई होता है। अगर लैंड में खाद न दी जाये, तो ऐसी हालत में . . .

श्री हुकम चन्द कछवाय : उपाध्यक्ष महोदय, हाउस में गणपूर्ति नहीं है।

Mr. Deputy-Speaker: The quorum bell is being rung..... Now there is quorum. The hon. Member may continue.

श्री क० ना० तिवारी : ऐसी हालत में जब हमारे पास खाद की कमी है सरकार ने जो टारगेट फिक्स किये हैं उन तक नहीं पहुंचा जा सकता है तो खाद की आवश्यकताओं की पूर्ति कैसे हो, यह सवाल हमारे सामने घ्रा कर खड़ा हो जाता है। सरकार का यह कहना है; प्लानिंग कमीशन का यह कहना है या किसी भी सरकारी विभाग का यह कहना है कि हम अपने फूड टारगेट को बढ़ा सकते हैं या जो टारगेट हम ने फिक्स किये हैं, उन तक पहुंच सकते हैं, गलत है। जब तक इन चीजों की समुचित व्यवस्था नहीं होगी, ये जो साधन है, ये उपलब्ध नहीं किये जायेंगे तब तक सरकार टारगेट्स को पूरा नहीं कर सकेगी। घ्राप को मालूम ही है कि डिमिनिशिंग रिटर्न, जो हम पैदा करते हैं, उस से बहुत जल्दी घ्रा जाती है अगर उमीन में खाद न दिया जाये। पैदावार को बढ़ाने के लिए

सब से ज्यादा जरूरत खाद की पड़ती है। इसलिए मेरा सर्जेशन है कि फर्टिलाइजर प्लांट लगाये जायें। मैं इस झगड़े में नहीं पड़ता हूं कि किस प्रान्त में बे लगाये जायें। जहां भी उनको लगाया जा सकता हो, लगाया जाना चाहिये और जितने भी हम लगा सकते हों, हमें लगाने चाहियें। उस में जितना भी खर्च लगे, चाहे फारेन एक्सचेंज लगे, या दूसरे खर्च लगे, वे हमें करने चाहिये।

मैं इस झगड़े में भी नहीं पड़ना चाहता हूं कि ये प्लांट पब्लिक सेक्टर में लगे या प्राइवेट सेक्टर में लगे। घ्राज हमें इस बात को देखना है कि ज्यादा से ज्यादा खाद हम पैदा करें। पाकिस्तान से हमारी लड़ाई चल रही है। वार के लिए हमारी जो प्रोडक्शन है वह सारी की सारी पब्लिक सेक्टर में हो रही है। लेकिन यू० एस० ए० या दूसरी जगहों को जब हम देखते हैं और यह देखते हैं कि वार चीज कहां पैदा होती है तो पाते हैं कि प्राइवेट सेक्टर में ज्यादा होती है और इतना ज्यादा पैदा वे करते हैं कि अपने देशों की आवश्यकतायें ही पूरी नहीं करते हैं बल्कि दूसरे देशों को भी वे उन चीजों को सप्लाई करते हैं। ऐसी हालत में हम को इस झगड़े में नहीं पड़ना चाहिए कि ये पब्लिक सेक्टर में खुलें या प्राइवेट सेक्टर में खुलें। गाय चाहे काली हो, चाहे सफेद हो, चाहे लाल हो, हमें दूध से मतलब है। इस वास्ते इस पब्लिक और प्राइवेट सेक्टर से गवर्नमेंट को बचना चाहिए और देखना चाहिए कि किस तरह से ज्यादा से ज्यादा प्लांट और जल्दी से जल्दी लग सकते हैं और उनको लगाने का प्रबन्ध करना चाहिए।

एक बार एक सवाल यहा दिया गया था जिस के जवाब में फर्टिलाइजर डिपार्टमेंट के मिनिस्टर साहब ने इस बात को कहा था कि 1971 में जा कर हमारे फर्टिलाइजर प्लांट लगेंगे। घ्राज 1965 है और

घाज घ्राप हम से भ्रन्न मांगते हैं, लेकिन घ्राप फ्रटिलाइजर प्लांट 1971 में लगाते हैं, यह कहां तक उचित है। कैसे घ्राप भ्राशा कर सकते हैं कि घ्राप का फूड प्रोडक्शन बढ़े।

मैं यह भी कहना चाहता हूँ कि इरिगेशन के साधन देश में बढ़ रहे हैं। जब इरिगेशन के साधन बढ़ रहे हैं तो फ्रटिलाइजर की डिमांड और भी ज्यादा हो जायेगी। भ्रगर घ्राप वहां फ्रटिलाइजर नहीं देंगे तो जितना रुपया घ्राप इरिगेशन में लगा रहे हैं, उससे फूड प्रोडक्शन बढ़ाने में जितना फायदा घ्राप चाहते हैं, वह नहीं मिल सकता है।

बहुत से भ्रभी तक ऐसे प्रान्त थे जहां के कृषक फ्रटिलाइजर माइंडिड नहीं थे। भ्राज के भी धीरे धीरे फ्रटिलाइजर माइंडिड हो रहे हैं। बिहार या उत्तर प्रदेश को घ्राप से लें। पंजाब, महाराष्ट्र तथा साउथ में जो लोग हैं वे फ्रटिलाइजर माइंडिड थे। लेकिन बिहार और उत्तर प्रदेश के लोग फ्रटिलाइजर इतना यूज नहीं करते थे जितना वे भ्राज करने लग गये हैं। इसका कारण एक तो प्रचार है और दूसरे इरिगेशन की सुविधाओं का बढ़ना है। इस वास्ते फ्रटिलाइजर की डिमांड बढ़ रही है और इसके लिए जरूरी है कि घ्राप जल्दी से जल्दी प्लांट लगायें ताकि घ्रापकी पैदावार बढ़ सके।

श्री मोहन स्वरूप (पीसीपीत) : उपाध्यक्ष महोदय, जो मोशन हमारे सामने है उस में इस बात पर जोर दिया गया है कि डब्लरक की फैक्ट्रियां बनाने की आवश्यकता है। चौथे प्लान में 2.2 मिलियन टन कैपेसिटी इंस्टाल करने की बात कही गई है। बड़ी भ्रच्छी भावना के साथ यह बक्तव्य दिया गया है। लेकिन खेद के साथ मुझे कहना पड़ता है कि जो लक्ष्य मुकर्रर किये जाते हैं चाहे वे खाद्यान्न के हों या और किसी चीज के हों, वे कभी भी पूरे नहीं होते हैं। भ्रधिकान्त लक्ष्य भ्रधूरे रह जाते हैं। इसलिए वह लक्ष्य बनाने की जो एक भ्राइठ सी बन

गई है, इस में थोड़ा सा सुधार होना चाहिये। जो लक्ष्य बनें, ऐसे बनें जिन को हम पूरा कर सकते हों। कागजी घोड़ों से और खानी जबानी बातों से कोई काम पूरा होने वाला नहीं है। यह भ्रच्छा है कि खाद के सिलसिले में हम लक्ष्य मुकर्रर कर रहे हैं लेकिन देखना यह होगा कि वे पूरे हों।

खाद की आवश्यकतायें बढ़ रही हैं। हमारे सामने फिगर्जं मौजूद हैं। नाइट्रोजन खाद की 1955-56 में 122,000 टन की हमें आवश्यकता थी जोकि 1964-65 में बढ़ कर 555,000 टन हो गई। खाद की सहायता से खाद्यान्न पैदा करने में लोगों की रुचि बढ़ रही है। इस वास्ते खादों का जो इस्तेमाल है वह भी बढ़ता जा रहा है, उस की जरूरतें भी बढ़ती जा रही हैं। नये नये गेहूँ और धान के जो हमें बीज मिले हैं उन में भी ज्यादा फ्रटिलाइजर की आवश्यकता होती है। मसलन धान का टायचुग नेटिव वन की किस्म हम को मिली है। उस में बहुत ज्यादा खाद की आवश्यकता होती है। बताया जाता है कि 120 पाउंड खाद भ्रगर उसमें इस्तेमाल की जाये तो छः हजार से घ्राठ हजार पाउंड पैडी एक एकड़ में पैदा हो सकती है। इसी प्रकार से गेहूँ की चारमा राजों, सुनारा 63, सुनारा 64 भ्रादि जो बैराइटीज मिली हैं उन में भी खाद की मात्रा का भ्रधिक इस्तेमाल होता है। बताया जाता है कि एक सौ पाउंड नाइट्रोजन भ्रक्क इस्तेमाल हो तो 60 से 80 मन की एकड़ गेहूँ की पैदावार बढ़ जाती है। नये नये बीज जो मिल रहे हैं उनके कारण से किसानों में जागृति पैदा हो रही है और भ्रच्छी खेती करने की तरफ उनकी रुचि बढ़ रही है। इसलिए जाहिर है कि खाद का प्रयोग बढ़ा आवश्यक है। हमारे देश में जो खेती की भूमि है वह 376.2 मिलियन एकड़ है। लेकिन उसके बावजूद हासल यह है कि खाद्यान्न की जो आवश्यकतायें हैं वे हम पूरी नहीं कर पा रहे हैं। हमारे यहां जो पर कैपिटल

[श्री मोहन स्वरूप]

फूडप्रॉज की एवेलेबिलिटी है उसको ध्राप देखें। सीरियल्स की 13.2 घ्राउंसिस है, पल्सिस की 2.1 घ्राउंसिस है और फूडप्रॉज की 15.3 घ्राउंसिस है। इम्पोर्ट पर हम ध्राधारित हैं। हमें गल्ला ध्रायात करना पड़ता है। उसी पर हमारा गुजर हो रहा है। 1962-63 में 1937.1 मिलियन रूपीज का गल्ला हमें बाहर से मंगाना पड़ा। प्रति वर्ष गल्ले की मांग हमारी बढ़ रही है। यह जो खराब हालत हमारी है इसकी तरफ में चाहता हूँ कि सरकार ध्यान दे।

जो स्टेटमेंट दिया गया है उस में बहुत सी फैंक्टरीज का जिक्र है। इस में कहा गया है कि फ़लां फैंक्ट्री की क्षमता बढ़नी चाहिये, फ़लां फैंक्ट्री अच्छी तरह से काम नहीं कर रही है, उसको और ज्यादा तरक्की देनी चाहिये। ये सब फिगज़ें उस में दी हुई हैं। एक खास चीज यह दो गई है जो सही भी है कि अगर एक फैंक्ट्री हम खड़ी करते हैं और उससे जो खाद हम तैयार करेंगे उसका मूल्य काफी होगा। 45 करोड़ रुपये की खाद इर साल हम बाहर से मंगाते हैं। अगर हम नई फैंक्ट्रीज खड़ी कर लेते हैं तो बहुत कुछ बचत हो सकती है। यह भी उस में बताया गया है कि एक रुपया अगर हम फैंक्ट्री पर खर्च करते हैं तो उससे दो रुपये खाद प् बचेंगे और जो खाद इस्तेमाल होगी उससे छः रुपये के हिसाब से खाद्यान्न बढ़ जायेगा। इस तरह से छः रुपये की बचत खाद्यान्न पर होगी। यह काफी बड़ी बचत है। लेकिन इसका इम्प्लेमेंट करने की बात है, इसको कार्यान्वित करने की जरूरत है। उस में सुधार हो और नई प्रणाली ध्रपनाई जाये। खाद खेत के लिए बरी ध्रावश्यक है। जमीन में दस तत्व होते हैं जिन से पीघा उगता है। कारबन, हाइड्रोजन, ध्राक्सीजन, नाइट्रोजन, फ़ासफ़ोरस, कैल्शियम, मैगनीशियम, सल्फर, ध्रायरन ध्रादि दस चीजें होती हैं जिन से

पीघा उगता है और बढ़ता है। अगर इन में से कोई चीज कम हो जाये तो उस की पूर्ति के लिए खाद देनी पड़ती है। इस के लिये अब तक यह दिक्कत रही है कि खाद के सिलसिले में ज्यादातर किसान जो हैं वह फ़र्टिलाइज़र माइडिड नहीं हैं, खाद की तरफ ज्यादा ध्यान नहीं दिया गया है। अभी हमारे सामने ध्रांकड़ मौजूद हैं। हमारे यहाँ दूसरे देशों के मुकाबले में जो लोग खाद का इस्तेमाल करते हैं उन की संख्या बहुत कम है। कंज़मेशन ध्राफ़ फ़र्टिलाइज़र इन 1961-62 इस में जहाँ दूसरे देशों का जिक्र है वहाँ पर बलजियम, नीदरलैंड, नार्वे, यू० के०, यू० एस० ए० ध्रादि के बारे में बतलाया है। अगर इंडिया का उन सब से कम है। इंडिया की भूमि के बारे में लिखा है :

“उपजाऊ भूमि में 0.5 प्रतिशत चूना, 0.2 प्रतिशत नाइट्रोजन, 0.2 प्रतिशत पोटाश और 0.15 प्रतिशत फ़ासफ़ोरस होता है।”

जब कि दूसरे कंट्रीज में बहुत ज्यादा है। कारण यह है कि यहाँ के किसान फ़र्टिलाइज़र माइडिड नहीं है। वह इस को जरूरी नहीं समझते हैं। इसलिये खाद्यान्न जो है उन में बराबर कमी होती जा रही है। जानवर कम होते जा रहे हैं क्योंकि चरने के लिये जो चरागाह हैं वह कम होते जा रहे हैं। जमीनें कल्टिवेशन में ध्रातों जा रही हैं और इसलिये चरागाह कम हो रहे हैं। उसी अनुपात से खाद्यान्न में कमी होती जा रही है। यहाँ पर इनध्रागैनिक खाद का इंतजाम नहीं है। खाद्यान्न को बढ़ाने के लिये इनध्रागैनिक खाद और केमिकल खादों की अत्यन्त ध्रावश्यकता है। इसलिये मेरा निवेदन है कि इन बातों की ध्राय ध्यान दिया जाये।

पांचवीं ज्वैन में हमारी जरूरतें जैसा कि नक्ष्य मुकरर किया गया है, और भी बढ़ जायेंगी। बतलाया गया है कि नाइट्रोजन

4 मिलियन टन हो जायेगी और फास्फोरस की खाद जो है वह 2 मिलियन टन हो जायेगी। इसलिये जरूरी है कि नई फैक्ट्री बनाने के लिये प्रविलम्ब कार्रवाई की जाये। अगर इस के लिये फारेन एक्सचेंज की या कोई और दिक्कत हो तो उस को भी दूर करना चाहिये। उत्तर प्रदेश में अब तक कोई फैक्ट्री नहीं थी। खुशी की बात है कि गोरखपुर और कानपुर में उन को बनाने का विचार है। लेकिन हो सकता है कि उत्तर प्रदेश की आवश्यकताओं के लिये यह अपर्याप्त हो। इसलिये मेरा निवेदन है कि उत्तर प्रदेश में या उस के समीपवर्ती राज्य में कुछ फैक्ट्री खोली जायें ताकि वहां की जरूरतें पूरी हो सकें।

दूसरी चीज जो मैं प्रज करना चाहता हूँ वह यह कि रिपोर्ट ग्रॉफ कमेटी ग्रान फर्टिलाइजर्स हमारे सामने मौजूद है। उस में बहुत सी सिफारिशों का जिक्र है। उस में कहा गया है कि अब तक सेन्ट्रल पूल होता है खादों का जहां से उन को वितरित किया जाता है हर स्टेट को। उन का सुझाव है कि उस के साथ साथ एक फर्टिलाइजर प्रमोशन कारपोरेशन होना चाहिये जो कि वितरण आदि के कार्य को अपने हाथ में ले। इसी के साथ साथ इस कारपोरेशन की ड्यूटी यह भी होनी चाहिये कि किसानों को फर्टिलाइजर माइक्रोड बनाने के लिये सक्रिय कदम उठाये। वह देश भर में चारों तरफ जा कर लोगों को और गांव के किसानों को बतलाये कि दिक्कत क्या है। साथ ही यह भी बतलाये कि खाद का इस्तेमाल करने में हम को क्या लाभ होता है, किसना पैदावार उस से बढ़ती है और कितना फायदा हो सकता है।

खाद के सिगमिने में मैं कहना चाहता हूँ कि हर एक देश में उस का इस्तेमाल हो रहा है। लेकिन खाद के साथ साथ सिंचाई के इन्तजाम की भी आवश्यकता है। जो फिगर्स बतलाये गये हैं उन में भी बतलाया गया है कि हम सिंचाई में बहुत पीछे हैं। जो सिंचाई के

साधन हैं वह हमारे यहां काफी नहीं हैं। खाद जो दी जाती है उस में पानी की मात्रा भी काफी चाहिये। अगर केमिकल फर्टिलाइजर देने के बाद सिंचाई नहीं हो सकेगी तो उस से उल्टे फसल को नुकसान होत है इस वास्ते जहां हमें खाद की पैदावार बढ़ाने की तरफ तवज्जह देनी है वहां यह भी आवश्यक है कि सिंचाई के साधन बढ़ाये जायें। इस तरफ भी हम को कदम उठाना चाहिये।

Mr. Deputy-Speaker: How long would the hon. Minister take for reply?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): I would have liked half an hour. Since the Prime Minister is making a statement at 3.30, I may be called after that.

Shri Oza (Surendranagar): We are all grateful to the hon. Mover of the motion for raising a discussion on this very important subject. All of us very well realise the importance of chemical fertilisers to increase our agricultural production. This hardly requires to be emphasised.

We all know that the per acre yield increase in some countries, to which reference was made by some hon. Members, was mainly due to the use of chemical fertilisers. We know that in the US by the use of these fertilisers they have stepped up their production twice over in a very short time. I have been feeling that the greatest deterrent to the production and supply of chemical fertilisers in this country is PL 480. I know that this Ministry is very eager to produce more fertilisers and also to import more of it. The biggest and only hindrance is the paucity of foreign exchange not only for import of fertilisers but also for production of chemical fertilisers here for which we require some imported components. That is the main obstacle. If sufficient foreign exchange had been given to this Ministry, I am sure the problem would have been solved long

[Shri Oza]

ago. But because we have been able to go on importing large quantities of foodgrains and simply because we have not to pay for it in foreign exchange but in rupees, I think we have been a bit complacent about the production and supply of fertilisers to our agriculturists. I wish Government had assigned top priority to production of agriculture here. Unless we do that, I am afraid we are not going to be free from so many of the maladies we are suffering from on our economic front now. Not only will we not be able to self-supporting in regard to foodgrains, but we will not also not be able to make rapid strides in terms of industrial growth and develop our country industrially unless our agricultural base is made very sound and the per acre yield not only of foodgrains but of agricultural products generally goes up.

14.59 hrs.

[SHRI THIRUMALA RAO in the Chair]

I wish the Finance Ministry was also represented during this discussion, because I am afraid the blame does not lie at the door of this Ministry which is facing this motion. The Finance Ministry comes into the picture, and in consultation with that Ministry, we should find out what are the difficulties in releasing sufficient foreign exchange both for import of fertilisers and for supply of necessary components for production of fertilisers indigenously.

Our requirements of fertilisers are going up and as was pointed out by the mover, the targets set for the local factories are not going up. It is true there are some administrative difficulties but I understand that one of the main difficulties is insufficient release of foreign exchange. I wish this House conveys its sense of concern and anxiety to the Finance Ministry and to Government as a whole to see that sufficient foreign exchange is released to this Ministry. Of course, I know that this Ministry itself is very eager

to step up production of fertilisers. Unless sufficient foreign exchange is released, I think this cry will be in the wilderness and it will not be able to solve the problem at all. This was the only point I wanted to stress. Otherwise, I had no mind to participate in this discussion.

15 hrs.

Shrimati Tarkeshwari Sinha: I have moved my amendment specifically after receiving the report from the Minister. My amendment reads:

That in the motion,—

add at the end—

"and recommends that necessary steps be taken to negotiate another international agreement on the lines of P.L. 480 agreement, for the import of fertilisers on rupee payment basis."

I am happy that the Minister has not only made us very much aware of the problem, but also given a very detailed report about the productive capacity and how the production programme is going to be kept up. I very well appreciate the sincerity of the hon. Minister and his colleagues. He has been trying his level best to keep this programme on a very high priority basis, and some of the measures that have been taken, reference to which is also made here, are very commendable indeed, but I have given this amendment primarily with a view to analyse the situation that is going to arise vis-a-vis the demand that we have to meet.

A large demand for foreign exchange has been made by Ministries like Petroleum and Chemicals and Food and Agriculture, and it is no secret that the requirement of foreign exchange for only one item, namely import of fertilisers, is going to be nearly Rs. 800 crores, Rs. 776.51 crores to be exact. The import, of course, is very necessary.

In spite of the production programme that we are going to bring into full swing, we are going to produce only nitrogenous fertilisers. So far as superphosphate is concerned, we are not going to fulfil the target, and we are not going to produce very substantial quantities of potash. Probably most of the potash will be imported, and therefore the problem of foreign exchange for import will be there. I wish well to the Minister who is trying his level best to reduce the quantum of foreign exchange required by encouraging indigenous resources to produce nitrogenous fertilisers, but even this requirement of Rs. 800 crores is bound to create a big strain on our foreign exchange position.

There are not many countries in the world who produce fertilisers more than their own requirements, and have the capacity to export them. I think there are only three or four countries including USA and Japan. Therefore, I have moved this amendment requesting the Government to go in for negotiation on a rupee payment basis. After all, that is the way in which we can avoid this foreign exchange drain. After all, this cannot be ignored that fertiliser is very necessary for giving a fillip to our agricultural programme. Without agricultural production our whole Plan base collapses. Therefore, in order to keep the very existence of the Plan, the very existence of a prosperous economy, we need a substantial increase in food production, and for that we are now compelled to walk on a very tight rope. Therefore, the only way by which the situation can be met is by negotiating some kind of rupee-payment agreement like P.L.480 to import fertilisers. I am sure that if we try to have such an agreement, the countries which are in a position to supply fertilisers will be very helpful.

I have before me the report of the Committee on Fertilisers, and I find that AID has also conducted some

kind of survey about the fertilisers needed by this country and its productive capacity, and they have also put forward certain suggestions. Their attitude has been one of great consideration and understanding in respect of this problem.

There is a big competition so far as import of fertilisers is concerned. From the facts and figures available, I find that many backward countries which have a low base of agricultural production are now going in a big way for fertiliser programme and are having long-term arrangements with countries which are in a position to supply fertilisers. Long-term arrangement primarily means that they will assure themselves of continuous supply of fertilisers from the countries which can export.

So, it is high time that we also went in for a fertiliser programme in a big way by such an arrangement. It is no use trying to pay in foreign exchange for these imports. Therefore, it is not only the need of India, but the need of undeveloped countries as a whole to get supply of fertilisers on this basis.

I do not want to recite the figures given by the hon. Minister, but I would like to point out that our consumption and production programme of potash, superphosphate and nitrogenous fertilisers are very low. The world consumption of nitrogenous fertilisers per hectare is 9.11 Kg. while ours is 2.56 Kg. the world consumption of superphosphate per hectare is 8.21 Kg. while ours is 0.8 Kg; the world consumption of potash per hectare is 6.79 Kg. while ours is 0.23 Kg.

It is not only necessary for us to have nitrogenous fertilisers. Even with the limited resources at our disposal, the distribution has been very defective, because no soil testing is done, and that is why our programme has not been so successful! A particular soil may not need nitrogenous fertiliser, but it is given, while a

[Shrimati Tarkeshwari Sinha]

particular soil which may require potash, is given nitrogenous fertiliser and it goes hungry of potash. Therefore, soil conservation and soil testing are the essential needs of any successful fertiliser programme.

The hon. Minister just now informed me that Belgium has the highest consumption of potash in the world. The per hectare consumption in Belgium is 201.53 Kg., while ours is 0.23 Kg. This is the difference between the advanced countries and us. Therefore, this report does not cover what is the programme that we have either the manufacturing or the import programme for potash and superphosphates which really would fulfil the growing needs of our country.

So far as internal distribution is concerned, I am very happy to hear that a Fertiliser Corporation has come into existence. We spent a long time negotiating, planning and deliberating. Years have passed when these quarrels between the private sector and the public sector went on and on and so no programme could be decided upon. After all that, we have decided what will be in the private sector and what will be in the public sector. And we decided that we should have a Fertiliser Corporation. It should have been established the day when we took over a large scale fertiliser production and distribution programme.

All the same, I may refer now to the Central Fertiliser Pool; This Central Fertiliser Pool has made a profit up-to-date of Rs. 433.5 million in the past. I would ask, how much of this has been utilised for the promotion of the fertiliser programme in this country. Hardly anything has been utilised. I do not mean to say that the amount has been wasted, but it should have been utilised to provide some kind of experimental basis for the fertiliser production as in the case of the sugar cess, where, the money obtained through the cess is utilised for the production of sugar-cane and sugarcane research.

I would ask the hon. Minister why this money could not be utilised in a big way towards the promotion of the fertiliser programme. I would now request the hon. Minister to gear up these resources completely to the production and further development programme of fertilisers.

In Bihar there are rich resources like pyrites, zinc and copper and sulphur. They are the only sources, primarily for super-phosphates from which we can manufacture super phosphates. I would like the hon. Minister to go in for this in a big way. Phosphates, is very necessary for higher production of foodgrains. I would request the hon. Minister to go in for the development of this pyrites and also zinc and copper smelters, and they must be utilised to the full gear, so that we shall have a good production programme of superphosphates.

Mr. Chairman: The hon. Member's time is up.

Shrimati Tarkeshwari Sinha: I am concluding, Sir. I would request the hon. Minister to see that the distribution of fertilisers should be on the basis of, so to say, exchange. That is, if you take to the procurement programme and take grain from the agriculturists, give them fertilisers in payment for that grain. Otherwise, if you give the peasant some money for the grain, that money will be almost wasted and he will not utilise it. Therefore, I submit to the hon. Minister that he should have an organised programme by which we distribute the fertilisers to those farmers from whom we take the grains. This should be linked up with the medium of the fertiliser Corporation.

श्री राधेलाल व्यास (उज्जैन) : सभापति महोदय, मुझे प्रसन्नता है कि माननीय मंत्री ने जो बक्तव्य दिया था उस पर चर्चा करने का हम सब लोगों को यह अवसर मिला है। श्रीमन्, जहाँ तक मध्य प्रदेश का खजाना

है मुझे बड़े दुःख के साथ कहना पड़ता है कि केन्द्रीय सरकार का रुख मध्यप्रदेश के प्रति ध्वंसा नहीं है क्योंकि उन्होंने अपने वक्तव्य में बड़े प्रोजेक्ट्स जिनको कि केन्द्रीय सरकार ने एप्रूव कर लिया उस में सभी प्रोजेक्ट्स को ले लिया है सिवाय एक कोरवा के। अब कोरवा के लिये मैं क्या बतलाऊं आप को ? गवर्नमेंट के एप्रूवल के बाद में करीब 70 लाख रुपया उस पर खर्च हो चुका है और अब उसके बारे में यह कहा जाता है कि उसकी एकोनोमी को देखते हुए यह सम्भव नहीं है कि उसको चालू किया जाय। वैसे तो यहां एक प्रश्न के उत्तर में माननीय उपमंत्री ने यह कह दिया था कि वह समाप्त कर दिया गया है लेकिन मिनिस्टर महोदय ने उस को कंटेक्ट किया और कह दिया और दी टाइम बीइंग। लेकिन मैं समझता हूँ कि यह केवल हम को थोड़ा सा सन्तोष देने के लिए और समय बढ़ाने के लिए कह दिया गया है। यह कोई शुभ बिन्दु नहीं है। हमारे राज्य में इस वक्त बड़ी नाराजगी है। मध्य प्रदेश इतनी बड़ी स्टेट है जो कि खाद्यान्न में सरप्लस है।

जहां सब में कम प्रति एकड़ उत्पादन होता है जहां कि क्षमता काफी है और अगर उसको बढ़ाया जाय तो काफी अनाज हिन्दुस्तान को मध्य प्रदेश दे सकता है लेकिन उस की तरफ केन्द्रीय सरकार की उपेक्षा यह बिलकुल एक स्पष्ट यहां दिखाई दे रही है। मुझे बड़ा आश्चर्य होता है हालांकि इसमें यह बताया गया है कि अब नेपता बेस पर नई फटिलाइजर फैक्टरीज बनेगी, कोल के आधार पर फटिलाइजर फैक्टरीज नहीं बनाई जायेंगी। अगर यह सही है तो सिन्दरी फटिलाइजर फैक्टरी को करोड़ों रुपये लगा कर क्यों बनाना चाहते हैं। अगर यह सही है तो उनको जहां है वही रहने दिया जाय। अब अगर नेपता के आधार पर ही सारे देश में फटिलाइजर फैक्टरीज बननी हैं तो मध्य प्रदेश में एक भी फटिलाइजर फैक्टरी क्यों नहीं कायम की जा रही है ? जो नये

प्रोजेक्ट्स स्टेटों में बनने के लिये बतलाये गये हैं एक मध्य प्रदेश को छोड़ कर कोई भी अन्य राज्य ऐसा नहीं है जिसमें कि फटिलाइजर फैक्टरी नहीं बन रही है। मध्य प्रदेश इतना बड़ा राज्य है, इतना बड़ा प्रदेश हमने बनाया है लेकिन उसमें एक भी फटिलाइजर फैक्टरी कायम नहीं की जा रही है। मेरी समझ में नहीं आता कि इतने बड़े राज्य की इस तरह से उपेक्षा करना कोई एक अच्छी बात है वहां एक भी फटिलाइजर फैक्टरी न देना यह कोई एक अच्छी पालिसी नहीं समझी जा सकती है। फिर आज हमारे सामने जो यह प्रकट दिये हुए हैं फटिलाइजर के प्रोडक्शन के इतना इतना हर एक मुल्क में उत्पाद होता है तो जब हम देखते हैं कि हम फटिलाइजर के प्रोडक्शन में सब से पीछे हैं, छोटे छोटे राष्ट्र भी इस में हम से आगे हैं और अगर महंगा भी हमें पड़े तो क्या हर्ज है और हम कोल बेस पर भी फटिलाइजर फैक्टरी क्यों कायम न करें ? आखिर इस स्टेटमेंट में कहा गया है कि अगर फटिलाइजर का प्रोडक्शन बढ़े और उसके फलस्वरूप हम खाद्यान्न का अधिक उत्पादन करते हैं तो हम अनाज पर जो फौरन एक्सचेंज खर्च करना पड़ता है या वहां से हमकी फटिलाइजर इम्पोर्ट करने में खर्च करना पड़ता है, उसमें जो इतना खर्च होता है उसकी बचत होगी। मैं पृच्छना चाहता हूँ कि क्या कोल के आधार पर फटिलाइजर फैक्टरी यहां कायम की गई तो उससे यह फौरन एक्सचेंज के खर्च में कमी नहीं होगी ? अगर ऐसा करने में हमारा ज्यादा खर्च भी लगे तो क्या उसकी अपेक्षा हमें जो खर्च याहर से अनाज मंगाने और फटिलाइजर इम्पोर्ट करने में करना पड़ रहा है उस में कमी नहीं होगी उस में क्या बचत नहीं होगी ? इसलिए इस तरीके पर आपकी सोचना चाहिए। यह सिन्दरी फटिलाइजर फैक्टरी को हो जीविये। उसमें करोड़ों रुपये धाप लगाने जा रहे हैं अब उस पर 70 लाख रुपया खर्च हो गया है तो उसको फिर कायम नहीं करेंगे और उसको खत्म कर

[श्री राघु नान व्यास]

वेंगे तो यह कोई भ्रष्टी बात नहीं कही जा सकती है खास कर जब उसे एक ऐप्रूव्ड प्रोजेक्ट मान लिया गया था। इसलिए मेरा यह नम्र निवेदन है कि देश हित को ध्यान में रखते हुए, मध्य प्रदेश के हित को ध्यान में रखते हुए और यह खयाल में रखते हुए कि बाहर से फर्टिलाइजर मंगाने में और भनाज मंगाने में जितना फीरेन एक्सचेंज और रुपया खर्च करना पड़ता है उस सब को देखते हुए यह जरूरी है कि हम अपने देश में फर्टिलाइजर्स का उत्पादन बढ़ाने के लिए चाहे नेपता से और चाहे कोल से जितनी भी अधिक से अधिक फर्टिलाइजर के कारखाने लगा सकें, वह हमें लगाने चाहिए। खास तौर से जिस कारखाने पर लाखों रुपये खर्च हो चुके हैं उसको इस तरीके से समाप्त नहीं करना चाहिए। धर्मी भी गुंजाइश है जैसा कि मिनिस्टर साहब ने कहा कि उसकी उत्पादन क्षमता बढ़ाने के लिए एक बड़ा प्लांट लगाने की सोच रहे हैं। मेरा कहना है कि वह इस पर गम्भीरता से विचार करें। सब बातों को ध्यान में रखते हुए कोरवा प्रोजेक्ट जो कि एप्रूव्ड हो चुका है और जिस पर विचार किया गया है उसको बराबर मध्यप्रदेश में लगाना चाहिए और उसके लिए व्यवस्था करनी चाहिए जिससे कि हमारा मध्यप्रदेश का भी उत्पादन बढ़ सके। वहां कारखाना होने से फर्टिलाइजर्स प्रासानी से सारे प्रदेश में पहुंचाया जा सके।

16.18 hrs.

[MR. SPEAKER in the Chair]

श्री रामसेवक यादव (बाराबंकी) : अध्यक्ष महोदय, आज जब देश को एक तरफ चीन और पाकिस्तान के मोर्चे पर लड़ना पड़ रहा है तो दूसरी तरफ खाद्यान्न के मोर्चे पर भी उसे लड़ना पड़ रहा है क्योंकि देश में घनाज की बहुत कमी है।

जहां तक खाद्यान्न की कमी का सवाल है उठ को पूरा करने के लिये दो चीजों की

भावश्यकता है, पानी और खाद्य की भावश्यकता होती है। आज सरकार चा जितनी योजनाएं चलाये, चाहे जितना भनाज पैदा करने की बात करे वास्तविकता तो यह है कि जहां पक पानी और खाद्य का प्रश्न है न तो पानी मिल रहा है और न ही खाद्य मिल रही है।

जब से पहली पंचवर्षीय योजना बसी तब से बराबर यह कहा गया कि प्रथम पंचवर्षीय योजना की समाप्ति तक खाद्यान्न में आत्मनिर्भर होंगे लेकिन हमने देखा कि उस के बाद में लक्ष बदल गया। दूसरी पंचवर्षीय योजना और फिर तीसरी पंचवर्षीय योजना प्राई लेकिन हम आज तक खाद्यान्न के बारे में आत्मनिर्भर नहीं हैं।

जहां तक खाद्य का सवाल है और रासायनिक खाद्य का सवाल है हम देखते हैं कि जो लक्ष निर्धारित किया जाता है कभी उस की पूर्ती नहीं होती है और जब तक हमारे इन लक्षों को पूरा करने का काम ईमानदारी से नहीं चलाया जायेगा और जब तक उस के बारे में हम सजग नहीं होंगे तब तक अधिक धन पैदा नहीं हो सकता है। आज अगर खाद्य की कमी है तो उसका नतीजा है कि हम अपने लक्ष्य को पूरा नहीं करते। दूसरा उसका नतीजा यह है कि जब तक लक्ष्य पूरा नहीं होता तो खाद्य में मिलावट होती है। इस प्रकार से हर एक राज्य से शिकायत आती है कि खाद्य में नमक की मिलावट होती है और उस का तीसरा नतीजा है कि चारों तरफ चोरबाजारी में खाद्य बिका करती है।

उसका एक और भयंकर परिणाम यह है कि जहां जहां पर सहकारी समितियों के जरिये खाद्य का वितरण किया गया है, वहां जबरदस्त भ्रष्टाचार है। यहां तक होता है कि सहकारी समितियों में बोगस मेम्बर बर्ती किये जाते हैं और कुछ किसानों के नाम पर खाद्य ले लिया जाता है

जब कि धसल में उनको खाद नहीं मिलता है। साल दो साल के बाद जब उसके मूल्य को चुकाने की बारी आती है, तब उन किसानों को पता चलता है कि उन के नाम पर खाद लिया गया है। वह खाद काले बाजार में विक्रि जाता है और गरीब किसानों को खाद नहीं मिल पाता है।

जहां तक खाद के वितरण का सवाल है, वह बोधपूर्ण तो है ही, उस के दाम भी बहुत ज्यादा हैं, जिन को साधारण किसान बर्दाश्त नहीं कर सकते और उस को खरीद नहीं सकते। ग्राम जानते हैं कि इस देश में 85 प्रतिशत किसान ऐसे हैं, जिन की जोतें धलाभकर हैं, जो सवा छः एकड़ से नीचे के किसान हैं। उन को अपने खेतों से कोई लाभ नहीं होता है। रासायनिक खाद इतनी महंगी होती है कि वे किसान उन को खरीद नहीं सकते हैं। नतीजा यह होता है कि अधिकतर किसानों को खाद से कोई लाभ नहीं होता है, हालांकि उन के नाम पर खाद ले कर काले बाजार में बेच दी जाती है।

धन में मैं तीन बातें मंत्री महोदय से कहना चाहूंगा। एक, रासायनिक खाद के उत्पादन का जो भी न्यय निर्धारित किया जाता है, उस को पूरा किया जाये। दूसरे, सहकारी संस्थाओं के जरिये खाद के वितरण में जो दोष और भ्रष्टाचार है, उन को रोका जाये और तीसरे, खाद के मूल्यों में काफी कमी की जाये, ताकि छोटे से छोटा किसान भी खाद से फायदा उठा सके और इस प्रकार हिन्दुस्तान की खेती की पैदावार बढ़ सके।

श्री यशपाल सिंह (कैराना) अध्यक्ष महोदय, फर्टिलाइजर की समस्या का आज तक सांख्यिकीय हल नहीं किया गया है। अगर आज भी गंगा और जमुना को बांध दिया जाये और वे दरिया बिना नुकेन के ऊंट

की तरह न बहें, तो देश में दस करोड़ एकड़ ऐसी जमीन निकल सकती है, जिस में पचास साल तक किसी मैन्यूरिंग की जरूरत नहीं होगी।

इसी हाउस में सरकार ने फरमाया था कि हम धमरोका से दो सौ रुपये फी टन के हिसाब से खाद लेते हैं और काश्तकार को वह खाद 450 रुपये फी टन के हिसाब से बेचते हैं। गोया किसान से 250 रुपये फी टन का मुनाफा कमाया जाता है।

सरकार इस बात को भी नोट कर ले कि सरकारी समितियों के द्वारा जो फर्टिलाइजर तकसीम किया जाता है, उसमें ब्लैक मार्केटिंग होता है। इस लिये सरकारी कायदा यह होना चाहिये कि डिस्ट्रिक्ट एग््रीकल्चरल आफिसर की तरफ से खाद को डिस्ट्रिब्यूट किया जाये। यह काम सरकारी समितियों के सुपुर्दे नहीं किया जाना चाहिये।

मैंने यू० पी० में खूद देखा है कि फर्टिलाइजर जबर्दस्ती दिया जाता है। जिन खेतों के लिये पानी का इन्तजाम नहीं है, जहां इरिगेशन की किसी तरह की फैसिलिटी नहीं है, वहां भी जबर्दस्ती फर्टिलाइजर दे दिया जाता है। नतीजा यह होता है कि पानी न मिलने की वजह से बीज भी वापस नहीं आता है और जो थोड़ी बहुत फसल बच भी जाती है, वह फर्टिलाइजर की गर्मी से फूट जाती है, जल जाती है।

आज प्रायश्चित्यता इस बात की है कि किसान को अपने पैरों पर खड़े होने का मौका दिया जाये। आज हर जगह जो सरकारी दखल है, उस को खत्म किया जाये। महात्मा गांधी कहा करते थे कि बेट गवर्नमेंट इज दि बेस्ट, बिच गवर्नमेंट दि वीस्ट लेकिन आज यह हालत है कि एक बोरी खाद के वितरण के लिये भी हम लॉग सरकार के मुंह की तरफ देखते हैं। काश्तकारों को बीज तब दिया जाता है, जब सोईंग

[श्री यशपाल सिंह]

सीजन निकल जाता है। फर्टिलाइजर तब दिया जाता है, जब राशतकार का नहर का हिस्सा निकल जाता है, पानी बेकार हो जाता है। इस प्रकार राशतकार फर्टिलाइजर से कोई फायदा नहीं उठा सकते।

सरदार स्वर्ण सिंह ने प्रीन मैन्यूरिंग के बारे में कोशिश की थी। पंजाब में सरदार प्रताप सिंह कैरों ने एक नमूना पेश किया था। अगर प्रीन मैन्यूरिंग का अच्छा इन्तजाम किया जाये, तो फर्टिलाइजर की जरूरत घाघी रह जायेगी, पचास परसेंट रह जायेगी। हमारे पेड़ों के सूखे पत्ते लाखों टन की तादाद में बेकार चले जाते हैं और उन पत्तों से जो मैन्यूरिंग हो सकती है, उस से सरकार कोई फायदा नहीं उठाती है।

यह बात जरूर है कि सहकारिता का नाम ले कर किसान को बेवकूफ बनाया जा रहा है। आज सब से ज्यादा जरूरत इस बात की है कि ये बड़े बड़े कारखाने खरम करके छोटे छोटे राशतकारों को प्रीन मैन्यूरिंग के लिये सुविधा दी जाये। हमारे देहात कूड़े से भरे पड़े हैं, लेकिन खेतों तक कूड़ा नहीं पहुंच रहा है। जब सरकार से कहा जाता है तो सरकार कहती है कि गांव पंचायतें इसका इन्तजाम करें। गांव पंचायतें वह काम नहीं कर सकती, क्योंकि उन के पास न ट्रक हैं और न दूसरे कोई साधन हैं कि वे उस खाद को निकाल कर किसानों तक पहुंचा सकें।

सरकार ने जो पंचायतें कायम की हैं वे सिर्फ कागजों पर हैं। सारे हिन्दुस्तान में एक भी पंचायत ऐसी नहीं है, जो फर्टिलाइजर के मामले में सैल्फ-सफिशेंट हो। कहा जाता है कि गांव सभा के प्रधान और गांव पंचायत के सरपंच को कुल धखत्यार होते हैं, लेकिन उनको इतना भी धखत्यार नहीं है कि वे बी० एल० डब्ल्यू० को तब्दील कर सकें जो सैकड़ों लोगों को बेवकूफ बना कर

हजारों रुपयों का फर्टिलाइजर ब्लैक मार्केटिंग से बेचता है। उनको इतना भी हक नहीं है कि वे बी० एल० डब्ल्यू० को सस्पेंड कर सकें या उसे दो चार दिन के लिये भी काम से घनग कर सकें।

काम तब होगा, जब किसान को अपने पैरों पर खड़ा होने का मौका दिया जायेगा। आज हम देखते हैं कि डिमिट्रिट कोप्रोपरेटिव प्राक्सिसर, ए० डी० प्रो०, फर्टिलाइजर, ए० डी० प्रो०, मैन्यूरिंग, न जाने कितने प्राक्सिसर मुकर्रर किये हुए हैं। ये सब क्या करते हैं? मैंने पिछले साल भी कहा था कि बी० डी० प्रो० का काम देखा जाये और अगर उस के ब्लैक में साल के दौरान में पैदावार नहीं बढ़ी है, तो उस से जीप छीन ली जाये। प्रधान मंत्री ने इस हाउस में कहा था कि बी० डी० प्रो० से जीपें छीनी जायेंगी, लेकिन कहीं भी ऐसा नहीं किया गया। ये जीप गाड़ियां क्या काम करती हैं? जीप मुजफ्फराबाद से भगवानपुर तक घाती है और जाती है, जो कि बारह मील की दूरी पर है। मैंने बी० डी० प्रो० के ड्राइवर से पूछा कि किस काम के लिए गए थे, तो उस ने कहा कि, नीबू नहीं रहे थे, चार नीबू लेने के लिए गया था। आप देखिए कि चौबीस मील का सफर चार नीबूओं के लिए होता है। उस पर कितना पेट्रोल खर्च होता है। ड्राइवर की तनख्वाह पर और दूसरा कितना खर्च होता है, यह कोई देखता नहीं है। इसलिए श्री सुब्रह्मण्यम से मेरी दरखवास्त है कि वह प्रागे बढ़ कर यह डिमिशन लें कि साल के बाद बी० डी० प्रो० का मुआयना किया जायेगा और अगर उस के ब्लैक में पैदावार नहीं बढ़ी है, फर्टिलाइजर का इन्तजाम नहीं हुआ है, टाइम पर प्रीन मैन्यूरिंग नहीं हुआ है, तो उस को यक-कलम बर्खास्त किया जायेगा।

क्या बजह है कि पैदावार घटती जा रही है और प्राक्सिसर बढ़ते जा रहे हैं। होना तो

उल्टा चाहिए था। यह देखना चाहिए कि पैदावार क्यों घटती है। यू० पी० गवर्नमेंट के कृषि मंत्री ने भरे हाउस में यह कहा कि मैंने अपने गांव में खाद के दस गड्डे खुदवाए थे, लेकिन जब तक मैं लखनऊ आया, तब तक वे 120 हो गए। 120 कागज पर हो गए बी० डी० धो० ने कहा कि दस गड्डे खुदवाये, उसके साथ बी० एल० डब्ल्यू० ने कहा कि दस गड्डे खुदवाये, कोआप्रेसन के प्रफसर ने कहा कि दस खुदवाये, एक सरकारी मिनिस्टर की रिपोर्ट है कि गांव में दस गड्डे खुदवाये गये लेकिन पहुंचते पहुंचते कागज पर 120 गड्डे हो गए (इंटरप्रांच) माननीय प्रधान मंत्री जी घ्रा गए हैं। बड़ी भारी मूल्यवान तकरीर होने वाली है, इस वास्ते मैं बाद में जारी रख सकता हूँ।

अध्यक्ष महोदय : धाप खत्म कीजिये एक दो मिनट में।

श्री यशपाल सिंह : माननीय सुब्रह्मण्यम साहब से मेरी दरखवास्त है कि कागजों के ऊपर वह इस मसले को हल करने की कोशिश न करें। इस मसले को बे जा कर खेतों में हल करें। मैंने अपनी आंखों से देखा है जो मैं आपको बतलाना चाहता हूँ। सहारनपुर में श्री मोर फूड की मीटिंग हो रही थी। तहसीलदार है एक किसान ने पूछा कि क्या मीटिंग हो रही है और क्या मैं भी घनदर जा सकता हूँ। तहसीलदार ने कहा कि तुम्हारे मतलब की वहां कोई बात नहीं हो रही है। श्री मोर फूड की मीटिंग हो और किसान के मतलब की कोई बात न हो, यह कैसी विडम्बना है।

मैं एक बात मंत्री महोदय से जानना चाहता हूँ। उनका फटिलाइजर क्या करेगा जब कि किसान का तीन तीन साल से ट्यूबवेल बना पड़ा है लेकिन उसको आज तक बिजली नहीं दी गई है। उसको पानी नहीं दिया जाता है। माननीय सुब्रह्मण्यम साहब का सब से पहला

फर्ज यह है कि जो आज डिसपैरिटी है बिजली की दरों में इसको वह दूर करें। इंटस्ट्रियलरिट्स को आज तीन पैसे फी यूनिट के हिसाब से बिजली दी जाती है लेकिन काश्तकार को उन्न स पैसे को दर से दो जाते हैं। यह जो डिसपैरिटी है यह खत्म की जाए। तब किसान भ्राये बड़ेगा। अगर फटिलाइजर का इंतजाज नहीं होगा तो किसान हर्गिज हर्गिज भ्राये नहीं बढ़ सकेगा। इस मामले में भी हमें सैल्फ सफि-मेंट होना चाहिये। मैं चाहता हूँ कि माननीय सुब्रह्मण्यम साहब यह भी वादा करें कि दिल्ली के दफ्तरों से सब काम नहीं होंगे प्रान्तीय राज-धानियों के दफ्तरों से ही सब काम नहीं होंगे बल्कि गांव की पंचायतों द्वारा किसानों के लिए सब काम होंगे। अगर ऐसा किया गया तो यह मसला बड़ी आसानी से हल हो जाएगा।

15.31 hrs.

STATEMENT RE. CEASE-FIRE AND OTHER MATTERS.

डा० राज मनोहर खोहिया (फरेंबा-बाद) : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

अध्यक्ष महोदय : प्रश्नी मत बोलिये। मैं धापको बयान के बाद बोलने दूंगा।

डा० राज मनोहर खोहिया : तो, बात डीक है।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I place on the table of the House a copy of the Security Council resolution dated the 20th September, 1965, relating to the current conflict between India and Pakistan—a conflict which commenced on the 5th August, 1965, when Pakistan launched a massive attack on India by sending thousands of armed infiltrators across the cease-fire line in our State of Jammu and Kashmir. [Placed in Library. See No. LT-4932/65].

As the Hon'ble Members would see, the Security Council had demanded that both Governments